

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'F' BENCH,  
NEW DELHI

BEFORE SMT. SUSHMA CHOWLA, JUDICIAL MEMBER  
AND  
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER

ITA No.317/DEL/2017  
[A.Y 2012-13]

Ram Kumar Jewellers Pvt. Ltd.  
107, Nawab Ganj West,  
Muzaffarnagar (U.P.)  
PAN No. AADCR1084R

Vs. Income Tax Officer  
Ward- 2 (2)  
Muzaffarnagar

[Appellant]

[Respondent]

Date of Hearing : 28.08.2019  
Date of Pronouncement : 29.08.2019

Appellant by : Sh. S. K. Tandon, CA  
Respondent by : Sh. C. P. Singh, Sr. DR.

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal by the assessee is preferred against the order dated 21.11.2016 framed u/s.263 of the Act for assessment year 2012-13.

2. Vide application dated 28.08.2018 the authorised representative of the assessee M/s. S. K. Tandon & Company Chartered Accountants

moved an application seeking permission to withdraw the appeal,  
hence the appeal is dismissed as withdrawn.

**The order is pronounced in the open court on 29.08.2019.**

**Sd/-  
[SUSHMA CHOWLA]  
JUDICIAL MEMBER**

**Sd/-  
[N.K. BILLAIYA]  
ACCOUNTANT MEMBER**

Dated: 29 August, 2019

\*Neha\*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

**Asst. Registrar  
ITAT, New Delhi**

Date of dictation	28.08.2019
Date on which the typed draft is placed before the dictating Member	28.08.2019
Date on which the typed draft is placed before the Other member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for Pronouncement	
Date on which the fair order comes back to the Sr. PS/ PS	
Date on which the final order is uploaded on the website of ITAT	29.08.2019
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	